

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1625
ANSWERED ON:02.12.2005
COMMITTEE ON IT ACT
Patel Shri Kishanbhai Vestabhai

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has set up an expert committee to examine the amendments in the Income Tax Act;
- (b) if so, the details in this regard;
- (c) whether the said committee has given its report to the Government;
- (d) if so, the details thereof; and
- (e) if not, the time by which it is likely to be submitted?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) to (e): An Expert Group has been constituted by the Government to prepare a draft for revised and simplified income tax law. The Group is expected to submit its report by 31.12.2005.